

DIVISION BENCH  
COURT - I

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/9(KB)2023  
IA(I.B.C)/551(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	INDIAN BANK VS YASH PAL MEHRA
UNDER SECTION	SECTION 95(1)

**Appearance via video conference/physically**

For Financial Creditor

Mr. Santosh Kr. Roy, Adv.  
Ms. R. Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

For Personal Guarantor

Mr. Divya Jayya, Adv .  
Mr. Rahul Singh, Adv.

**ORDER**

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **14.08.2024**.

**Satyajit Roy  
(Court Officer)**